

Contested Commercial Cases disposed during the Month: June, 2025															
Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/111/2024	23-08-2024	M/s. National Projects Construction Corporation Limited Vs Military Engineer Services (MES)	Dibyendu Ghosh	8420433202	09-06-2025	290	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	TS (Com)	TS (Com)/97/2024	22-07-2024	DMK Apparels Vs Archana Apparels Private Limited	Sidhartha Sharma	-	13-06-2025	326	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/6/2023	13-12-2023	UNION OF INDIA THROUGH GENERAL MANAGER, SOUTH EASTERN RAILWAY Vs M/S MD. JAVED SAYEED	SUBRATA KUMAR CHOWDHURY	-	16-06-2025	551	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/23/2025	21-04-2025	M/s. Windiesel Services Private Limited Vs M/s. Summit Alliance Port East Gateway I Private Limited	SUJATA CHOUDHRY	-	17-06-2025	57	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/105/2024	09-07-2024	M/S T.V. WALA MEDIA Vs M/S G.P. ENTERTAINMENT LLP	Rupsha Chakraborty	7980732354	23-06-2025	349	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Arb (Com)	134/2024	16-12-2024	Anindya Pal Vs Kashinath Das	Nilanjan Bhattacharya	7003807870	03-06-2025	169 Days	N.A.	Sec 9 Disposed of without entering into the factual or legal meris of the case	Nil	Nil
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	66/2024	13-07-2023	Karsambriddhi Infra Private Ltd. and 2 Others Vs Sri Haripada Pal and 7 Others	Joydeep Goswami	9832102151	25-06-2025	713 Days	12A Leave Application	U/O VII Rule 10 is allowed on contest without cost.	Nil	Nil
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Arb (Com)	114/2024	20-09-2024	Smt. Mira Sadhu and Another Vs M/s Sree Krishna Rice Mill	Nilanjan Bhattacharya	7003807870	25-06-2025	278 Days	N.A.	Sec 9 Disposed of without entering into the factual or legal meris of the case	Nil	Nil
9	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial)	43/2024	01-09-2021	Central Warehousing Corporation Vs Amal Krishna Dey	Prasenjit Mukherjee, Amal Kishna Dey vs Pradeep Kumar Sinha, Mr. Samrat Choudhury	-	23-06-2025	1391 days	NO	Allowed without any order as to cost	-	-

